C-31018/1/2006-Vig. GOVERNMENT OF INDIA Ministry of Law & Justice Department of Legal Affairs

4th Floor, A Wing, Shastri Bhavan, New Delhi, Dated the 21st October, 2019.

OFFICE MEMORANDUM

Subject: Observance of Vigilance Awareness Week 2019 from 28th October to 2nd November, 2019 – reg.

The undersigned is directed to forward herewith a copy of Circular No. 05/2019 issued under file No. 019/VGL/029 dated 02.08.2019 on the subject cited above alongwith its enclosures as received from the Central Vigilance Commission.

2. It is requested that Vigilance Awareness Week may be observed in a befitting manner and a compliance report as per <u>prescribed proforma at Annexure F</u> may please be forwarded to the undersigned by <u>15th November</u>, <u>2019</u>, positively so as to enable the Department to furnish a consolidated report to the Central Vigilance Commission by due date.

Encl: as above.

(Raghunathan/T

Under Secretary to the Govt. of India

Tel: 2338 8763

Distribution:

1. Registrar, ITAT, Mumbai.

2. In-charge, Branch Secretariat at Kolkata, Chennai, Bengaluru and Mumbai.

3. Under Secretary, Law Commission of India, 2nd Floor, Lok Nayak Bhavan, Khan Market, New Delhi.

4. In-charge, Central Agency Section, Supreme Court compound, New Delhi.

5. In-charge, Litigation (HC)/Litigation (LC) Section.

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केन्द्रीय संतर्कता आयोग CENTRAL VIGILANCE COMMISSION



सतर्कता भवन, जी.पी.ओ. कॉम्पलैक्स, ब्लॉक--ए, आई.एन.ए., नई दिल्ली--110023 Satarkta Bhawan, G.P.O. Complex, Block A, INA, New Delhi-110023

सं./No....019/VGL/029

दिनांक / Dated....02,08,2019

Circular No. 05/08/19

Subject: Observance of Vigilance Awareness Week, 2019.

- The Central Vigilance Commission has the mandate under the Central Vigilance Commission Act, 2003 to fight corruption and to ensure integrity in public administration. It is charged with monitoring all vigilance activities under the Central Government and advising various authorities in Central Government and organizations under it. in planning, executing and reviewing their vigilance work in order to bring out systemic improvement in governance. In addition, the Commission with its outreach activities also endeavours to create awareness amongst the common man, especially the youth, towards the policy of achieving transparency, accountability and corruption free governance.
- 2. Observance of Vigilance Awareness Week every year is part of the multi-pronged approach of the Commission where a key strategy is to encourage all stakeholders to collectively participate in the prevention of, and the fight against corruption and to raise public awareness regarding the existence, causes and gravity of and the threat posed by corruption. The Commission has decided that this year the Vigilance Awareness Week would be observed from 28th October to 2rd November, 2019 with the theme "Integrity- A way of life (ईमानदारी-एक जीवन शैली)".
- 3. Corruption can be defined as a dishonest or unethical conduct by a person entrusted with a position of authority, either to obtain benefits to oneself or to some other person. It is a global phenomenon, affecting all strata of society in some way or the other. Corruption undermines political development, democracy, economic development, the environment, people's health and much more. It is, therefore, imperative that the public must be sensitised and motivated towards efforts at weeding out corruption.
- 4. Though punishment and penal actions delivered quickly are effective deterrents to corruption, a lot more may be achieved by inspiring the young generation to lead a life that combines righteousness and honesty. The Commission has accordingly chosen "Integrity- A way of life (ईमानदारी-एक जीवन शैंदी)" as the main theme for Vigilance Awareness Week, 2019.
- 5. The observance of the Vigilance Awareness Week would commence with the Integrity Pledge (copy enclosed at Annexure 'A') by public servants in the Ministries/Departments/Central

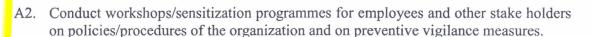
Pledge (copy enc)

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Public Sector Enterprises (CPSEs)/Public Sector Banks (PSBs) and all other Organisations on 28th October, 2019 at 11.00 a.m.

- 6. All Organisations are also advised to conduct activities relevant to the theme both within and outside their respective organizations, and to conduct outreach activities for public/citizens as indicated below:
 - A. Activities to be conducted within the organization:
 - A1. Taking of Integrity Pledge by all employees. Employees may be encouraged to take e-pledge by visiting the website. Those who take the pledge verbally may be advised to record it through the website.



- A3. Conduct various competition such as debates, quiz etc. for the employees and their families on issues relating to anti-corruption.
- A4. Use organizational website for dissemination of employees/customer oriented information and to make available avenues for redressal of grievances.
- A5. Bring out special issue of journals/newsletters on vigilance issues, systemic improvements and good practices adopted for wider dissemination and awareness.
- A6. Distribute pamphlets/handouts on preventive activities, whistle blower mechanism and other anti-corruption measures.
- A7. Promote the concept of e-Integrity Pledge by persons with whom the organization deals with.

B. Outreach activities for public/citizens:

- B1. The organisations may organise human chains in central locations in the concerned cities/ towns/villages which have been assigned to them as per Annexure 'C' & 'D', wherever feasible.
- B2. They may undertake activities such as walkathons/ marathons / cyclathons etc., and organise street plays, public functions etc. which have visibility and mass appeal across all strata of society.
- B3. Display of hoardings, banners, posters and distribution of handouts etc. at prominent locations/places in offices/ field units and also at places with public interface (eg. branches of Banks, Petrol Pumps, Railway Stations, Airports etc.).
- B4. Organize grievance redressal camps for citizens/customers by organisations having customer oriented services/ activities. Similarly, vendor meets may be organised wherever necessary. It is expected that such camps/meets are held by the organisation not only at headquarters but also at all appropriate field units.



- B5. Extensive use may be made of social media platforms, bulk SMS/E-mail, Whatsapp, electronic and print media etc. for spreading awareness.
- B6. The Commission has actively promoted the concept of "Integrity Pledge". Two Integrity Pledges are available, one for enlisting support and commitment of the citizens and the other for corporate/entities/firms etc. (Annexure 'A' & 'B'). All Ministries/Departments/Organisations need to make renewed and concerted efforts towards disseminating and publicising the 'Integrity Pledge' amongst all employees, their families, vendors/ suppliers/ contractors/ stakeholders, students, citizens etc. so as to elicit wider participation for the initiative of the Commission.

 The online "Integrity Pledge" is available on the CVC's website http://www.cvc.nic.in and can also be accessed through the hyperlink provided by the Ministries/Departments/Organisations.
- B7. Stressing creation of awareness of the ill-effects of corruption amongst school and college students, the Commission desires that special efforts may be made by each field unit/branch of every Organisation/CPSE to reach out to students in at least 3 schools and 3 colleges.

In this regard, various activities such as lectures, panel discussions, debates, quiz, essay writing, slogans/elocution/cartoon/poster competitions on moral values, ethics, good governance practices etc. may be organized so as to generate healthy debate on the ill effects and prevention of corruption and for ensuring active participation of students of schools/colleges/professional colleges. In order to ensure wide coverage of cities/towns across the country, it is proposed that the various organizations along with field units/branches may conduct outreach activities in schools and colleges in the cities/towns as indicated at Annexure 'C' and 'D'.

- B8. Activities conducted in schools and colleges need to be sustained over a period of time to ensure that ethical values are ingrained permanently in the minds of the younger generation. All organizations may therefore, encourage establishment of 'Integrity Clubs' in schools and colleges as children are the future assets of the country and it is important to cultivate moral values in them.
- B9. Organise "Awareness Gram Sabhas" for dissemination of awareness in Gram Panchayats (in rural and semi-urban areas) to sensitise citizens on the ill-effects of corruption. As past practice, Public Sector Banks need to conduct "Awareness Gram Sabhas" at branch level in at least two Gram Panchayats. Other organizations may also organise "Awareness Gram Sabhas" wherever possible. While organising Gram Sabhas and seminars, the participation of non-government organisations, corporates in the private sector, other institutions, service organisations and participation of public in the area may be ensured.

In this regard, the CVOs of PSBs along with the CMD or his nominee may hold a meeting/ video conference with the Heads of their Circle and Regional Offices, Branch Managers, Vigilance Managers and Vigilance Officers to finalise action plans for conducting "Awareness Gram Sabhas" and to monitor the same. The Head of the Regional Office (or of the circle if there are no Regional Offices) may function as the Nodal Officer for successful implementation of this activity by the branches under their jurisdiction. Indicative list of activities which can be conducted as part of "Awareness Gram Sabhas" is at Annexure 'E'.

B10. While in the rural and semi-urban areas "Awareness Gram Sabhas" would suffice, in the urban areas, public can be engaged in discussion about corruption by organising "Seminars/Workshops". Hence, all Organizations are requested to hold at least one such seminar at their headquarters/regional offices.

Similarly, PSBs may also ensure that their branches located at block headquarters and district headquarters organize such seminars at each block and at each district headquarters. For this purpose the various bank branches at block and district level may like to coordinate their activities with each other.

- B11. Vigilance Study Circles may also participate actively in the VAW by conducting any or all of the outreach activities.
- 7. The Commission expects all organizations to conduct various activities with zeal and enthusiasm to achieve the Commission's objective to eliminate corruption in public life. Although all activities need to be conducted during the Vigilance Awareness Week, however, in case of exigencies/ school holidays etc., the same can be conducted before or after the Vigilance Awareness Week.
- A report on the observance of the Week may be sent by all Ministries/ Departments/ Organisations to Central Vigilance Commission as per the format enclosed at Annexure 'F' by 30th November, 2019.
- 9. Selected Photographs / Media clips may be sent to the Commission by email at the address smedia-cvc@gov.in. Photographs and Media clips may be uploaded on departmental / organisational websites and social media accounts using the hashtag #vigilanceweek2019. These may also be tagged to the CVC's social media accounts @cvcindia (Twitter) and @cvcofindia (Facebook).
- This notification is also available on the Commission's website at http://www/cvc/nic.in

(Anindo Majumdar) Secretary

Encl: As stated.

To

- (i) The Secretaries of all Ministries/ Departments of Government of India
- (ii) The Chief Secretaries of all States/ Union Territories
- (iii) The Comptroller & Auditor General of India
- (iv) The Chairman, Union Public Service Commission
- (v) The Chief Election Commissioner, Election Commission
- (vi) Chief Executives of all CPSEs/Public Sector Banks/ Public Sector Insurance Companies/ Financial Institutions/ Autonomous Organisations/ Societies.
- (vii) All Chief Vigilance Officers in Ministries / Departments/ CPSEs/ Public Sector Banks/ Public Sector Insurance Companies/ Financial Institutions/ Autonomous Organisations/ Societies.



Integrity Pledge for Citizens

I believe that corruption has been one of the major obstacles to economic, political and social progress of our country. I believe that all stakeholders such as Government, citizens and private sector need to work together to eradicate corruption.

I realise that every citizen should be vigilant and commit to highest standards of honesty and integrity at all times and support the fight against corruption.

- I, therefore, pledge:
- To follow probity and rule of law in all walks of life;
- To neither take nor offer bribe;
- To perform all tasks in an honest and transparent manner;
- To act in public interest;
- To lead by example exhibiting integrity in personal behaviour;
- To report any incident of corruption to the appropriate agency.



Integrity Pledge for Organisations

We believe that corruption has been one of the major obstacles to economic, political and social progress of our country. We believe that all stakeholders such as Government, citizens and private sector need to work together to eradicate corruption.

We acknowledge our responsibility to lead by example and the need to put in place safeguards, integrity frameworks and code of ethics to ensure that we are not part of any corrupt practice and we tackle instances of corruption with utmost strictness.

We realize that as an Organisation, we need to lead from the front in eradicating corruption and in maintaining highest standards of integrity, transparency and good governance in all aspects of our operations.

We, therefore, pledge that:

- We shall promote ethical business practices and foster a culture of honesty and integrity;
- We shall not offer or accept bribes;
- We commit to good corporate governance based on transparency, accountability and fairness;
- We shall adhere to relevant laws, rules and compliance mechanisms in the conduct of business;
- We shall adopt a code of ethics for all our employees;
- We shall sensitise our employees of laws, regulations, etc. relevant to their work for honest discharge of their duties;
- We shall provide grievance redressal and Whistle Blower mechanism for reporting grievances and fraudulent activities;
- We shall protect the rights and interests of stakeholders and the society at large.

Activity Report format on Vigilance Awareness Week-2019

Name of the Organisation :

A. INTEGRITY PLEDGE

Table-1: Integrity Pledge

Total no. of employees who have undertaken	Total no. of citizens who have undertaken
e-ple <mark>dg</mark> e	e-pledge

B. ACTIVITIES/EVENTS ORGANISED WITHIN THE ORGANISATION

Table-2: Conduct of competitions

Name of State	City/Place	Specify program	No.	of	Whether	copy	of
	*	(Debate/Elocution/Panel	Panel participants		award	winn	ing
		discussion etc.)			activities	attachec	i

Table-3: Other Activities

Sl. No.	Activities	Details
1.	Distribute Pamphlets/Banners	
2.	Conduct of Workshops/Sensitization programmes	
3.	Issue of Journals/Newsletters	
4.	Any other activities	

C. ACTIVITIES OUTSIDE THE ORGANISATION

Table 4: Mass contact /visibility activities

Sl. No	Activities	Details						
1.	Human Chains	-						
2.	Marathons/ Awareness Walks/ Bicycle rallies etc.							
3.	Display of Banners/Posters etc							
4.	No. of Grievance Redressal camps held							
5.	Use of Social Media							
6.	Any Other Activity	*						

Table-5: Involving Students in Schools

Jame	of .	Name of	Name of	Details of activities	No. of students	Number of
State		city/town/	School	conducted (date of	participated	Integrity Clubs set
		village		activities may also be		up
				mentioned)		
				;		
Total				:		

Table-6: Involving Students in Colleges

Name of	Name of	Name of	Details	of	activ	ities	No.	of	Number		of
State	city/town/village	College	conducted		(date	of	stude	nts	Integrity	Clubs	set
			activities	may	also	be	partio	cipa	up		
	, :		mentioned))			ted				
			۸								
Total											

Table-7: "Awareness Gram Sabhas"

Name of Sta	ite	Name	of	Name	of	Gram	Details of activities No. of public/citizens
		city/town/		Panchay	at	where	conducted (date of participated
		village		"Awareı	ness	Gram	activities may also be
				Sabha" i	s held		mentioned)
Total							

Table-8: Seminars/Workshops

Name of	Name of	No. of	Details of activities	No. of public/citizens
State	city/town/village	seminars/workshops	conducted (date of	participated
		organised	activities may also be	
			mentioned)	
				*

D. PHOTOGRAPHS AND MASS MEDIA

- 1. Photos may kindly be sent along with captions and also place & date of event, preferably in soft copy.
- 2. Selected Photographs / Media clips may be sent to the Commission by email at the address smedia-cvc@gov.in.
- 3. Photographs and Media clips may be uploaded on departmental / organisational websites and social media accounts using the hashtag #vigilanceweek2019.
- 4. These may also be tagged to the CVC's social media accounts @cvcindia (Twitter) and @cvcofindia (Facebook).

E. ANY OTHER RELEVANT INFORMATION (optional):

(Brief write up on the activities conducted during Vigilance Awareness Week-2019, not more than in about 1000 words may be attached in a separate sheet)